

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/2638/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Joint Registrar,
Gauhati High Court,
Itanagar Permanent Bench.

Dated Guwahati, 28th March, 2023.

Sub:- **Casual leave with station leave permission.**

Ref:- No. HC(IB)-VIG/01/2023 dated 27.03.2023.

Sir,

With reference to the above, I am directed to inform you that Smti. Jaweplu Chai, District & Sessions Judge, Lower Subansiri, District Ziro has been granted **casual leave of three days on 03.04.2023, 04.04.2023 and 06.04.2023 with station leave permission from 02.04.2023 to 09.04.2023.** The next senior most Judicial officer at the station would remain in charge of her Court and office in her absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo. NO. HC. VII-21/2008(Pt.)/2639-2640/A. dtd. 28-03-2023

Copy to:

1. Smti. Jaweplu Chai, District & Sessions Judge, Lower Subansiri, District, Ziro, Arunachal Pradesh.
- ✓ 2. The Project Manager, Gauhati High Court, Guwahati.

JT. REGISTRAR (VIGILANCE)